

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1466
ANSWERED ON:09.08.2011
USE OF FUNDS UNDER JNNURM
Agarwal Shri Jai Prakash; Vinay Kumar Alias Vinnu Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the fund allocated to States including National Capital Territory (NCT) of Delhi under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for upgradation of urban infrastructure and urban basic services, State and UT-wise;
- (b) the number of people benefited with this mission so far;
- (c) whether funds received under JNNURM are not being used for improvement of slums but largely for relocation of slums dwellers to far-flung areas in the cities;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether the Union Government proposes to cover private and unauthorised colonies of Delhi under this mission; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): State and UT-wise details of funds allocated to States including National Capital Territory (NCT) of Delhi under the Urban Infrastructure and Governance (UI&G), Basic Services to the Urban Poor (BSUP), Urban Infrastructure Development Scheme in Small and Medium Towns (UIDSSMT) and Integrated Housing and Slum Development Programme (IHSDP)- components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for upgradation of urban infrastructure and urban basic services are annexed.
- (b): The projects approved Under UI&G and UIDSSMT are sector specific and benefit all the inhabitants of the geographical area of the project sanctioned. Under BSUP and IHSDP, 16,15,775 dwelling units alongwith basic amenities have been sanctioned for benefiting the urban poor/slum dwellers.
- (c) and (d): While approving projects under BSUP and IHSDP, preference is accorded to in-situ projects following the guidelines of JNNURM that improved housing should be facilitated near the place of occupation of urban poor/slum dwellers. However, it is upto States to decide the mix of 'in-situ' and relocation of projects depending upon feasibility of projects.
- (e) and (f): Housing/Slum Development being a State subject, it is upto the Government of National Capital Territory of Delhi (GNCTD) to prepare Detailed Project Reports for undertaking BSUP projects under identified areas covering urban poor/slum dwellers as per JNNURM guidelines.